GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2368

TO BE ANSWERED ON THE 02ND JANUARY, 2018/ PAUSHA 12, 1939 (SAKA)

SHORTAGE OF WEAPONS

2368. SHRIMATI POONAM MAHAJAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken cognizance of the fact that State police forces are facing shortage in weaponry in the country ;

(b) if so, the details thereof and the reaction of the Government thereto along with the number of States facing shortage in required weaponry, State wise; and

(c) whether the Government has issued a set of directives to the State Governments to address the shortage of weaponry and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (c): 'Police' being a State subject, requirement of weaponry, etc. with

the State Police is to be assessed and provided for by the State Governments.

No data on shortage of weaponry is maintained centrally. However,

Government of India supplements the efforts of State Governments by

providing central assistance under the Modernisation of Police Forces(MPF)

scheme to strengthen police infrastructure. Weaponry is one of the major

items covered under the Scheme and each State Government finalizes their

annual plans/projects as per their requirements and strategic priorities. A

fund is separately allocated to each state for weaponry etc. to be supplied

through Ordnance Factory Board. Further, under the umbrella scheme of

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Modernisation of Police Forces(MPF), a sub-scheme of "Assistance to States for Modernization of Police", with an outlay of Rs. 7,380 crore, has recently been approved for the period from 2017-18 to 2019-20. This sub-scheme is a continuation of the existing MPF Scheme. Under this sub-scheme, central assistance is provided for purchase of security/surveillance/ communication/ forensic equipments, weaponry, etc. as proposed by the State Governments.

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